SLP(C)No. 11288 OF 2000

ITEM No.203 Court No. 6 SECTION XIV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.11288/2000

(From the judgement and order dated 11/01/2000 in CR 25/00
of The HIGH COURT OF DELHI AT N. DELHI)

ZAHIRUL ISLAM Petitioner (s)

VERSUS

MOHD. USMAN & ORS. Respondent (s)

(With prayer for interim relief)
(For Final Disposal)

Date : 09/11/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SYED SHAH MOHAMMED QUADRI
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Dr. Nafis A. Siddiqui, Adv. (NP)

For Respondent (s) Ms. Binu Tamta, Adv.

Ms. Indu Malhotra,Adv.

Mr. Sushik K. Jain, Adv.
Ms. Pratibha Jain,Adv.

UPON hearing counsel the Court made the following
O R D E R

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.SP2
None appears for the petitioner even on the second call. The Special Leave Petition is, therefore dismissed.

.SP1

(S. Thapar) (Kanwal Singh) @@
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PS to Registrar Court Master@@
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